

THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

the 29th July, 2020

No.HCM/I/96/BENCH/ 11013 In compliance with the Hon'ble Supreme Court of India Common Order dated 28-07-2020 in Writ Petition (Civil) No. 674/2020 and 666/2020, it is notified that EL. PET. No. 4/2017 and 8/2017 along with connected applications are listed before Court No. 2 on 30-07-2020 by Video Conferencing in view of the Government of Manipur Order No.9/6/(1)/2020-H(Pt.) dated 23-07-2020 and also the High Court of Manipur Notification No.72 dated 23-07-2020.

It may be stated that WPC 674/2020 was moved by Shri B.P. Sahu, Sr. Adv. on behalf of Shri Dr. Nimaichand Luwang, the petitioner in EL. PET. No. 4/2017 and WPC 666/2020 was also moved by Shri B.P. Sahu, Sr. Adv. on behalf of Shri Jyotin Waikhom, the petitioner in EL. PET. No. 8/2017. Mr. Ajoy Pebam and Mr. A. Mohendro Singh are the learned counsel appearing for and on behalf of the petitioners of the two election petitions before the High Court of Manipur.

W. Tonen Meitei 29.7.2020
(W. Tonen Meitei)
Registrar (Judicial)

Copy to:-

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Secretary (Law), Government of Manipur.
4. The Govt. Advocate, Govt. of Manipur.
5. The President, High Court BAR Association.
6. The President, AMBA, Manipur.
7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
8. The P.S to Hon'ble Justice L.S. Jamir, High Court of Manipur.
9. The P.S to Hon'ble Justice Kh.Nobin Singh, High Court of Manipur.
10. The P.S to Hon'ble Justice M.V. Muralidaran, High Court of Manipur.
11. The P.S to Hon'ble Justice A. Bimol Singh, High Court of Manipur.
12. The P.S to Registrar General, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
14. The Guard file.